नहीं है जिसको कि हमारी गवर्नमेंट चला सकती हो ।

Shri Jaipal Singh: May we have some idea of how many helicopters there are belonging to private companies?

Shri Mohiuddin: The oil companies in Bengal have been permitted to bring about three helicopters. The Assam Oil Co. were also given permission; they brought them. But I am informed that they have now returned them to some other paces; and one was destroyed. one helicopter is there, with the Bombay Government.

सेठ गोविन्व वास : क्या सरकार इस बात को जानती है कि प्रमरोका र्क. सरकार भौर भारत की सरकार को माली हालत की कोई नुलना नहीं की जा सकती है और क्या ऐसी हालत में सरकार इस बात का हमेशा ध्यान रखेगी कि इस तरह की फिजूल भौर बृहत् खर्च की चीजों का यहां पर उपयोग न किया जाये भौर कम ने कम उस वक्त तक न किया जाये जब तक कि हमारी माली हालत सघर नहीं जाती ?

श्वी स० का० पाटिल : यही मेरा रिप्लाई थी: ।

Indian Airlines Corporation

*1546. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state the total cost of new types of aircrafts that the Indian Airlines Corporation have purchased during 1957-58?

The Deputy Minister of Civil Aviation (Shri Mohinddin): The Indian Airlines Corporation placed orders for 5 Viscount aircraft in July 1955 and another five in September, 1956. Of these, six were received during 1957-58; and the remaining 4 are expected before end of May 1958. The total cost of the 10 Viscounts, excluding the cost of spare engines. s, are parts etc. About Rs. 480 lakhs.

Shri D. C. Sharma: May ,I know whether any arrangements have been made for the training of those pilots who are going to man these new types of aircraft?

Shri Mohiuddin: Yes. The training of the pilots and other staff has been carried out under an integrated programme from the very beginning when it was decided that the Viscounts should be purchased.

Mr. Speaker: I think all these questions were asked some time ago.

Shri Ramanathan Chettiar: How is it that we get more information from foreign journals regarding the purchase of aircraft than the information given to Parliament?

Mr. Speaker: What is this kind of question? The hon. Member may ask any particular question that he wants. Is the hon. Member to make a statement here generally about everything?

Shri Ramanathan Chettiar: The Deputy Minister said that only five aircraft were purchased, and he gave a certain figure. But certain foreign journals....

Mr. Speaker: The hon. Member may try to elucidate, ask a question if the Minister's answer is not correct.

Shri Ramanathan Chettiar: In view of the fact that foreign journals have given more information in regard to the purchase of aircraft amounting to far greater sums than what the Deputy Minister has mentioned, may I know why this variation....

Mr. Speaker: I am not going to allow this question. It is too vague and indefinite. What is the amount that is suggested by them? What is the amount that has been given by the Minister? I think it is Rs. 480 lakhs. Then, how does it differ? Is he to imagine that they gave some other figure. Why should the hon.

9973 Oral Annuers 0 APRIL 1958

Member not take greater cars and then come forward and ask "Then say Rs. 680 lakhs. Why did you say Rs. 480 lakhs?' and so on? This kind of vague question which the hon. Member has asked leads us nowhere.

Shri Jaipal Singh: May I know how much of this cost has been met by the sale of aircraft such as Vikings and so on and so forth which have been declared surplus to our civil aviation requirements?

Shri Mohluddin: No, the surplus aircraft have not yet been sold, except perhaps one. Therefore, almost all this amount has been met from the resources raised by the corporation.

Shri Jaipal Singh: It is rather important. May I know how in the light of what has been stated in the matter of the purchase of critical spare parts and the like the Viscounts have to be sent back all the way to the manufacturers in the United Kingdom for overhauling? When are we likely to expect that overhauling and maintenance may be done in this country itself?

The Minister of Transport and Communications (Shri S. K. Patil): It may be that for some time to come for major overhauls we may have to go there in order not to take any risk. But we are doing every effort to see that it can be done in this country as early as possible.

Shri Narayanankutty Meron: May I know whether any attempt has been made to sell the eight Heron aircraft which are lying with the IAC, and which could not be put to flight on the IAC when these purchases were made last year?

Shri Mohluddin: I could not follow the question

Mr. Speaker: That is a different question. The hon. Member may ask a separate question as to why they have not been sold. This kind of question was also asked the other day, and it was said that the alrcraft men must be prepared to purchase this.

Research in Turmeric

*1549. Shri Sanganna: Will the Minister of Food and Agriculture be pleased to state:

(a) whether research on turmeric is being carried on in the State of Orissa with Central Government help;

(b) if so, what is the latest position of this research; and

(c) what is the financial assistance given so far by the Government of India in this regard?

The Minister of Cooperation (Dr. F. S. Deshmukh): (a) Yes. Research on turmeric is being carried on in the State of Orissa with assistance from the Indian Council of Agricultural Research.

(b) A statement is placed on the Table of the Lok Sabha [See Appendix VII, annexure No. 15].

(c) The Indian Council of Agricultural Research has so far sanctioned a total grant of Rs. 1,17,450/- to the Government of Orissa for this scheme, for a period of about 16 years commencing from April, 1944.

Shri Sanganna: From the statement we do not know where the research is being carried on. May I know the place where the research is being carried on?

Dr. P. S. Deshmukh: I am sorry I have not got the name of the exact place.

Mr. Speaker: It is carried on in the State of Orissa. The hon. Member comes from Orissa.

Shri Sanganna: I want to know the place where this experiment is being carried on.

Mr. Speaker: I agree. But the hon. Member comes from the State of Orissa. Can he not get that infor-